

GOVERNMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA

UNSTARRED QUESTION NO. 4030
TO BE ANSWERED ON 17.03.2026

ECONOMIC EMPOWERMENT OF DNTs SCHEME

4030. SHRI K SUDHAKARAN:

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

(a) the details of the number of applications received, approved and rejected under the Scheme for Economic Empowerment of De-notified, Nomadic and Semi-Nomadic Tribes (SEED) since its inception, year and State/UT-wise;

(b) the details of the total budget allocated, funds released, and funds utilised under the SEED scheme since its inception, year-wise;

(c) whether the Government has identified De-notified (DNT), Nomadic (NT) and Semi Nomadic communities (SNT) that are not included in any of the Scheduled Castes, Scheduled Tribes or Other Backward Classes lists including the number of such Communities and their State-wise distribution, if so, the details thereof; and

(d) whether the Government is considering the inclusion or categorisation of such excluded DNT/NT/SNT Communities under the SC, ST or OBC lists or under any separate constitutional or statutory category, if so, the details thereof?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT
(SHRI B.L.VERMA)

(a): The details of the number of applications received, approved and rejected under various component of Scheme for Economic Empowerment of DNTs (SEED) for the year 2024-25 and 2025-26 is attached at **Annexure-I**.

(b): The year-wise details of the total budget allocated, and funds released/ utilized is as under:

S.No	Year	Budget Allocated	Funds released/ Utilized
1	2021-2022	-	-
2	2022-2023	-	-
3	2023-2024	15.00	15.00
4	2024-2025	39.40	35.16
5	2025-2026	61.56	26.13
Total		115.96	76.29

(c): The State-wise details of De-notified, Nomadic and Semi Nomadic Communities which are not included in Scheduled Castes, Scheduled Tribe, or Other Backward Classes as identified by National Commission for De-notified, Nomadic and Semi Nomadic Tribes (NCDNT) is attached at **Annexure-II**.

(d): There is no such proposal under consideration in the Department.

Annexure referred to in reply of part (a) to the Lok Sabha Admitted Unstarred Question No. 4030 to be answered on 17.03.2026 asked by Shri K Sudhakaran regarding "Economic Empowerment of DNTs Scheme".

A. Educational Empowerment (Free Coaching) Beneficiaries

S.No.	State/Component	Educational Empowerment (Free Coaching) Beneficiaries					
		2024-25			2025-26		
		Received	Approved	Rejected	Received	Approved	Rejected
1	Andhra Pradesh	18	0	30	142	0	142
2	Gujarat	164	58	106	1052	730	322
3	Haryana	8	0	8	36	0	36
4	Madhya Pradesh	179	94	85	1787	860	927
5	Maharashtra	370	212	158	2942	1823	1119
6	Tamil Nadu	248	163	85	1280	1069	211
7	Rajasthan	94	23	71	935	369	566
8	Uttar Pradesh	5	1	4	354	00	354
	Total	1086	551	547	8528	4851	3677

B. Livelihood (SHG Formation) Beneficiaries

S.No.	State/Component	Livelihood Beneficiaries			
		2024-25		2025-26	
		Received	Approved	Received	Approved
1	Andhra Pradesh	1320	1320	330	330
2	Gujarat	4873	4873	6083	6083
3	Haryana	3300	3300	0	0
4	Madhya Pradesh	2585	2585	8899	8899
5	Maharashtra	2618	2618	6182	6182
6	Tamil Nadu	3168	3168	2332	2332
7	Rajasthan	5687	5687	5313	5313
8	Uttar Pradesh	3267	3267	5390	5390
	Total	26818	26818	34529	34529

C. Health (Ayushman Card Creation) Beneficiaries

S.No.	State/Component	Health Beneficiaries			
		2024-25		2025-26	
		Received	Approved	Received	Approved
1	Andhra Pradesh	0	0	0	0
2	Gujarat	0	0	2466	2466
3	Haryana	0	0	5306	5306
4	Madhya Pradesh	0	0	3006	3006
5	Maharashtra	14176	14176	28145	28145
6	Tamil Nadu	0	0	5111	5111
7	Rajasthan	0	0	13505	13505
8	Uttar Pradesh	0	0	5097	5097
	Total	14176	14176	62636	62636

Annexure-II

Annexure referred to in reply of part (c) to the Lok Sabha Admitted Unstarred Question No. 4030 to be answered on 17.03.2026 asked by Shri K Sudhakaran regarding "Economic Empowerment of DNTs Scheme".

List of De-notified, Nomadic and Semi Nomadic Communities which are not included in Scheduled Castes, Scheduled Tribe, or Other Backward Classes as identified by National Commission for De-notified, Nomadic and Semi Nomadic Tribes (NCDNT)

S. No.	States	Total
1.	Andaman & Nicobar Islands	0
2.	Andhra Pradesh	28
3.	Assam	1
4.	Arunachal Pradesh	5
5.	Bihar	17
6.	Chandigarh	0
7.	Chhattisgarh	5
8.	Dadara & Nagar Haveli & Daman & Diu	1
9.	NCT of Delhi	4
10.	Goa	0
11.	Gujarat	4
12.	Haryana	36
13.	Himachal Pradesh	6
14.	Jammu & Kashmir	3
15.	Jharkhand	7
16.	Karnataka	8
17.	Kerala	3
18.	Lakshadweep	0
19.	Madhya Pradesh	32
20.	Maharashtra	2
21.	Manipur	0
22.	Meghalaya	0
23.	Mizoram	0
24.	Nagaland	0
25.	Odisha	5
26.	Puducherry	10
27.	Punjab	10
28.	Rajasthan	14
29.	Sikkim	3
30.	Tamil Nadu	11
31.	Telangana	0
32.	Tripura	1
33.	Uttar Pradesh	39
34.	Uttarakhand	8
35.	West Bengal	5
	Total	268
